

**Name of the Corporate Debtor: Shirpur Gold Refinery Limited**

**Date of commencement of CIRP: June 24, 2024**

**List of creditors for claims received up : August 16, 2024**

**Annexure-7**

**List of operational creditors (Government dues)**

**(Amount in ₹)**

SI. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	GST	Assistant Commissioner of State Tax, DHU-VAT-D-003 (Dhule_604)	08.07.2024	8,61,65,326	8,61,65,326	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted
2	M-VAT	Assistant Commissioner of State Tax, DHU-VAT-D-004 (PSI Unit)	08.07.2024	94,98,18,145	94,98,18,145	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted
3	Customs	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	24.07.2024	2,30,86,850		Tax Demand	No				2,30,86,850		
	<b>Total</b>	<b>-</b>	<b>-</b>	<b>1,05,90,70,321</b>	<b>1,03,59,83,471</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>2,30,86,850</b>	<b>0</b>	